GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:3743
ANSWERED ON:19.04.2010
ONE RANK ONE PENSION FOR EX SERVICEMEN
Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra;Yadav Shri Hukamdeo Narayan

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken cognisance of the facts that retired defence personnel staged a protest recently demanding One Rank One Pension and returned their gallantry medals to the Government;
- (b) if so, the details thereof and the response of the Government thereto;
- (c) the reasons for non-acceptance of their demands in spirit; and
- (d) the time by which a final decision is likely to be taken by the Government in regard to fulfillment of their actual demands?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) Yes, Madam.
- (b) A Committee was constituted under the Chairmanship of Cabinet Secretary to look into the issue of 'One Rank One Pension and other related matters'. After considering all aspects of the issue, and keeping in mind the spirit of the demand several recommendations to substantially improve pensionary benefits of Armed Forces pensioners have been made, which have been accepted and Government orders in implementation of the same have been issued.
- (c) Based on the recommendations of 4th CPC (1986), 5th CPC (1996) and Group of Ministers (2005), all of which highlighted the various administrative, financial & legal implications, it has not been found feasible to consider the demand fully.
- (d) In view of the reply to part (b) & (c), the question does not arise.